

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/353(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MR. AMARTYA DUTTA GUPTA THE PERSONAL GUARANTOR OF M/S UNIT CONSTRUCTION COMPANY PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

ORDER

1. None for the parties.
2. RP has already been appointed in the matter and the report has been submitted by the RP in terms of section 99. Objection, if any, to the report of RP be filed within 10 days.
3. Post this matter on **25.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**